

GEI Industrial Systems Limited

List of Operational Creditors (government dues) as on 20th July, 2017

under Regulation 13(1) of IBBI (CIRP) Regulations (Status as on 7.12.2020)

Sl. No.	Name of the creditor	Amount claimed
1	Dy. Commissioner of Income-tax (TDS)	70,826,366
2	Asst. Commissioner, Commercial Tax	114,165,526
3	Dy Commission of Income-tax	24,341,838
4	Dy. Comm, Central tax and Central Excise, Bhopal - 1	53,526,450
5	Commissioner of Customs, NS-II, JNCH, NhavaSheva	186,924,192
6	Assistant Commissioner of Income-tax (TDS), Bhopal	12,487,346
7	Municipal Corporation of Greater Mumbai	79,316
8	Additional Director General of Foreign Trade, Mumbai	1,000,000
9	Dy Comm (Customs), Inland Container Depot, ICD Tihi	26,018,177
10	Asst Comm (Customs), Inland Container Depot, Dhannad	13,765,688
11	Regional Provident Fund Commissioner, Bhopal	76,758,913
	Total	579,893,812

Amount/Rs.

Amount admitted	Security interest
70,826,366	-
114,165,526	-
24,341,838	-
-	-
-	-
-	-
-	-
-	-
-	-
76,758,913	-
286,092,643	